

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A. No.129/95 in  
O.A. No.1601/1990

DT-5/7/1995

1. Shri Tejbir Singh,  
S/o Shri Sultan Singh,  
R/o Qr.No. B-5, PS Punjabi Bagh,  
New Delhi.

... Applicant

Vs.

1. The Commissioner of Police,  
Delhi Police,  
Police Headquarters,  
MSO Building, I.P.Estate,  
New Delhi
2. The Deputy Commissioner of Police,  
IVth Bn.Delhi Armed Police,  
Delhi.
3. Union of India,  
Ministry of Home Affairs,  
Government of India,  
New Delhi (Through its Secretary )

... Respondents

O R D E R (BY CIRCULATION )

This is a review application filed by the applicant in O.A. No. 1601/90 seeking review of the order dated 7.4.1995. We have seen the review application and we are satisfied that the same can be disposed of by circulation under Rule 17(iii) of the CAT (Procedure) Rules, 1987 and we proceed to do so.

2. In paragraphs 4-9, of the Review Application, the applicant claims that there is an apparent error on the face of the record. A mere perusal of these paragraphs shows that what the

applicant is, in fact, doing is to re-argue the case on the evidence submitted before the Disciplinary proceedings, which does not come within the scope of a review application as provided under the law.

3. Paragraph 3 of the review application refers to the charging of licence fee for the occupation of the Government quarter by the applicant. Here again, the applicant has failed to show how the facts mentioned in this paragraph are sufficient to warrant a review of the order dated 7.4.1995. A perusal of the other paragraphs of the review application also make it clear that none of the ingredients referred to in O.47 of Rule 1 of the CPC has been shown to warrant a review of the aforesaid judgment. No error apparent on the face of the record has been made out and the review application cannot be the remedy for seeking relief only because the applicant states that the decision is erroneous or wrong.

4. The review application is, therefore, dismissed.

Lakshmi Srinivasan  
(Smt. Lakshmi Swaminathan)  
Member (J)

Adige  
(S. R. Adige)  
Member (A)